

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 656 of 2024

IN THE MATTER OF:

Dushyant Dave, Erstwhile ‘Resolution Professional’ ...Appellant(s)
Altius Digital Pvt. Ltd.

Versus

Gospel Digital Technology Co. Ltd. &Ors. ...Respondent(s)

Present:

For Appellant : None for the Appellant
For Respondents : Mr. Shyam Kapadia, Mr. Sharath Sampath, Kavya Singh, Stuti Jain, Harsh Behani, Prachi Sanghvi, Adv.

O R D E R
(Hybrid Mode)

26.04.2024: No one appears for the Appellant nor there is a request on his behalf for a pass over. Dismissed for non-prosecution.

[Justice Rakesh Kumar Jain]
Member (Judicial)

[Barun Mitra]
Member (Technical)

[Naresh Salecha]
Member (Technical)

Sheetal/R.R.